

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES**

**LOK SABHA**

**UNSTARRED QUESTION No. 362  
TO BE ANSWERED ON: 20.07.2021**

**FINANCIAL ASSISTANCE TO REHABILITATION CENTRES**

**362: SHRIMATI MANEKA SANJAY GANDHI:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is providing financial assistance to rehabilitation centres for the welfare of differently-abled persons in the country;
- (b) if so, the quantum of financial assistance provided to various State Governments including Uttar Pradesh during the last five years;
- (c) whether various State Governments have submitted proposals seeking Central grants for the said purpose; and
- (d) if so, the details thereof and the action taken thereon, State-wise?

**ANSWER  
MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SUSHRI PRATIMA BHOUMIK)**

**(a) and (b)** Yes, Sir. While relief to the persons with disabilities is a State subject by virtue of entry '9' of the State list of the Constitution of India, the Central Government supplements the efforts of the State Governments for the welfare of persons with disabilities (PwDs).

The Department of Empowerment of Persons with Disabilities is implementing a central sector scheme called Deendayal Disabled Rehabilitation Scheme (DDRS) under which Grant-in-Aid is provided to Programme Implementing Agencies (PIAs) for running any of the prescribed model projects under the Scheme relating to rehabilitation/ empowerment of persons with disabilities. A statement indicating State-wise Grant-in-Aid released to PIAs including to the State of Uttar Pradesh during the last five years under DDRS is at Annexure-I.

The District Disability Rehabilitation Centres (DDRCs) are set up in the approved districts of the country for providing comprehensive rehabilitation services to persons with disabilities at the grass root level. A statement indicating State-wise Grant-in-Aid released to DDRCs including in the State of Uttar Pradesh during the last five years is at Annexure-II.

**(c) and (d)** A statement indicating number of proposals received through State Governments/ Union Territory Administration and number of proposals sanctioned during the last five years under DDRS is at Annexure-III.

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## Annexure-I

Annexure referred to in reply to part (a) and (b) of Lok Sabha Unstarred Question No. 362 for answer on 20.07.2021 regarding financial assistance to rehabilitation centres raised by Smt. Maneka Sanjay Gandhi.  
State/UT-wise Grant-in-aid released to PIAs under DDRS including the State of Uttar Pradesh during the last five years

(Amount Rs. in lakhs)

S.No.	Name of the State	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	763.14	1101.15	1452.75	2663.05	1711.80
2	Arunachal Pradesh	9.64	1.58	0	0	0
3	Assam	94.01	88.98	90.86	124.72	62.02
4	Bihar	25.16	80.58	43.87	23.67	0
5	Chattisgarh	17.51	24.30	40.64	49.78	1.63
6	Delhi	82.16	196.37	29.62	32.65	247.67
7	Goa	4.89	0	0.59	0	0
8	Gujarat	32.2	58.85	97.44	131.96	23.32
9	Haryana	116.24	119.50	130.74	154.81	140.18
10	Himachal Pradesh	24.16	24.84	55.72	71.77	55.31
11	Jammu & Kashmir	3.25	0.68	5.79	4.53	0
12	Jharkhand	0.94	0	1.59	10.39	0
13	Karnataka	96.73	83.86	86.05	41.31	81.29
14	Kerala	446.16	574.32	584.86	611.82	628.30
15	Madhya Pradesh	99.75	148.04	162.96	155.5	214.84
16	Maharashtra	221.47	321.64	202.21	342.21	154.33
17	Manipur	270.91	448.30	525.16	974.01	530.09
18	Meghalaya	65.16	23.21	54.32	32.59	105.37
19	Mizoram	7.38	9.44	19.88	33.9	11.73
20	Nagaland	0	0	2.49	2.48	26.31
21	Odisha	329.31	526.93	732.76	1001.05	742.03
23	Punjab	68.95	86.58	45.54	133.65	98.91
24	Rajasthan	136.12	188.63	152.21	261.6	144.01
25	Sikkim	0	0	0	0	0
26	Tamil Nadu	98.77	216.42	272.19	191.9	208.24
27	Tripura	12.09	2.84	0.27	0	0
28	<b>Uttar Pradesh</b>	<b>376.19</b>	<b>557.57</b>	<b>760.28</b>	<b>1018.59</b>	<b>1161.31</b>
29	Uttarakhand	28.01	26.52	28.65	84.07	29.37
30	West Bengal	361.66	384.90	365.88	335.46	311.65
36	Telangana	700.88	685.37	1014.16	1646.76	1034.30
31	Andman and Nicobar	0	0	0	0	0
32	Chandigarh	0	0	0	0	0
33	Dadra & Nagar Haveli	0	0	0	0	0
34	Daman & Diu	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0
36	Pudducherry	7.16	18.36	40.42	32.61	18.48
37	Ladakh*	0	-	-	-	0
<b>Total</b>		<b>4500.00</b>	<b>5999.77</b>	<b>6999.90</b>	<b>10166.84</b>	<b>7742.49</b>

\*New Union Territory came into existence in 2020-21.



Annexure referred to in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 362 for answer on 20.07.2021 regarding financial assistance to rehabilitation centres raised by Smt. Maneka Sanjay Gandhi

**State/UT-wise Grant-in-Aid released to DDRCs during the last five years**

**(Amount Rs. in Lakhs)**

S.No.	Name of the State/UTs	2016-17	2017-18	2018-19	2019-20	2020-21
1	Andhra Pradesh	9.32	4.24	73.10	27.27	34.86
2	Arunachal Pradesh	3.87	0	0	0	0
3	Assam	30.37	17.77	73.80	69.48	28.68
4	Bihar	5.71	0	1.32	0	0
5	Gujarat	2.07	0	21.97	28.55	20.00
6	Himachal Pradesh	34.40	0	0	11.57	13.88
7	Jammu & Kashmir	3.75	0	4.16	0	0
8	Madhya Pradesh	44.65	22.46	128.27	1.19	33.46
9	Maharashtra	17.18	37.92	32.14	63.50	25.78
10	Manipur	5.30	12.37	5.80	0	66.15
11	Meghalaya	0	3.08	1.99	0	0
12	Odisha	9.02	0	0	0	47.12
13	Punjab	4.73	7.79	36.03	0	0
14	Rajasthan	5.91	22.31	7.84	8.07	6.57
15	Tripura	5.07	0	0	0	0
<b>16</b>	<b>Uttar Pradesh</b>	<b>58.19</b>	<b>90.01</b>	<b>119.28</b>	<b>60.60</b>	<b>173.93</b>
17	Uttarakhand	4.23	23.18	4.15	10.68	73.31
18	West Bengal	2.76	0	2.10	22.11	24.65
19	Telangana	0	2.09	0	0	27.16
20	Dadra & Nagar Haveli	0	0	14.49	14.57	0
21	Pudducherry	1.07	0	0	0	0
<b>Total</b>		<b>247.60</b>	<b>243.23</b>	<b>526.45</b>	<b>317.60</b>	<b>575.56</b>



Annexure referred to in reply to part (c) & (d) of Lok Sabha Unstarred Question No. 362 for answer on 20.07.2021 regarding financial assistance to rehabilitation centres raised by Smt. Maneka Sanjay Gandhi

**States/UT- wise number of proposals received and number of proposals sanctioned during the last five years under DDRS**

S.No.	Name of the States/UTs	2016-17		2017-18		2018-19		2019-20		2020-21	
		Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *	Number of Proposals Received	Number of Proposals Sanctioned *
1	Andhra Pradesh	73	73	63	72	69	79	66	67	62	65
2	Arunachal Pradesh	0	1	0	0	0	0	0	0	0	0
3	Assam	13	15	16	14	12	11	11	8	0	5
4	Bihar	5	6	8	6	1	4	0	1	2	0
5	Chattisgarh	3	6	3	5	1	4	0	2	0	1
6	Delhi	14	14	2	13	10	5	0	3	7	6
7	Goa	0	1	1	0	0	1	0	0	0	0
8	Gujarat	28	17	26	16	21	17	19	10	16	5
9	Haryana	22	18	26	20	23	16	23	12	15	9
10	Himachal Pradesh	5	6	5	5	5	4	6	5	5	6
11	Jammu & Kashmir	1	1	2	1	4	2	0	1	0	0
12	Jharkhand	0	1	0	0	0	1	0	1	0	0
13	Karnataka	7	9	4	6	3	5	3	2	3	3
14	Kerala	60	56	52	51	40	49	43	29	38	27
15	Madhya Pradesh	34	23	28	26	42	21	22	11	15	16
16	Maharashtra	31	29	28	29	20	21	16	19	0	10
17	Manipur	44	37	43	37	26	39	25	28	25	22
18	Meghalaya	6	7	1	4	6	6	7	4	6	4
19	Mizoram	2	2	2	2	2	2	6	2	5	1
20	Nagaland	0	0	2	0	1	1	0	1	2	1
21	Odisha	46	49	51	46	51	49	49	49	37	42
22	Punjab	11	11	10	11	10	7	11	4	9	4
23	Rajasthan	25	27	27	26	15	19	8	19	10	8
24	Tamil Nadu	27	22	32	21	14	20	26	17	0	11
25	Tripura	2	4	1	1	1	1	0	0	1	0
26	Uttar Pradesh	52	52	61	52	52	48	41	44	42	42
27	Uttarakhand	7	0	7	5	8	6	4	3	1	3
28	West Bengal	40	37	25	36	28	31	20	20	16	13
29	Telangana	64	64	52	55	54	70	50	67	36	34
30	Pudducherry	1	4	4	2	4	4	4	3	4	2
<b>Total</b>		<b>623</b>	<b>592</b>	<b>582</b>	<b>562</b>	<b>524</b>	<b>543</b>	<b>460</b>	<b>432</b>	<b>357</b>	<b>340</b>

\* These numbers include carried forward proposals of the previous year also.